

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP209/ 16	TP81/17	Hearing	433(e)	Janardhana K.Vs.Cranes Software Int.Natl.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE

None appeared for petitioner. He has not complied the relevant provisions of I&B Code. After complying the provisions of I&B Code, then only notice will be ordered to the respondent.

For compliance of provisions of I&B Code applicable to the facts of this case, list it on 14.06.2017.

  
MEMBER (J)

  
MEMBER (T)